

**Central Administrative Tribunal
Principal Bench**

OA No.3651/2018

New Delhi, this the 26th day of September, 2018

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)**

Manav Marya, S/o Deepak Marya
R/o438/18, Marya Street, Tohana
Fatehabad, Haryana-125120
Age 24 years, Group 'A' ... Applicant

(By Advocate: Ms. Vasundhra Bhardwaj)

Versus

Union Public Service Commission
Through its Secretary
Dholpur House, Shah Jahan Road
New Delhi-110069. Respondent

(By Advocates: Shri R.V. Sinha and Shri Amit Sinha along with him)

ORDER (ORAL)

Justice L. Narasimha Reddy:-

This OA is filed with a prayer to direct the respondent to furnish the admit card in relation to a competitive examination. It is stated that after the OA was filed, the admit card has been issued to the applicant.

2. In that view of the matter, the OA is dismissed as infructuous. There shall be no order as to costs.

**(Aradhana Johri) (Justice L. Narasimha Reddy)
Member(A) Chairman**

/vb/